CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH ORIGINAL APPLICATION NO.25/2001 DATED THE 22ND DAY OF SEPT,2003

CORAM:HON'BLE SHRI S.G.DESHMUKH, MEMBER(J)
HON'BLE SHRI S.P.ARYA, MEMBER(A)

Shri Chandrikaprasad J Jaiswal, s/o Shri Jaishree Jaiswal, aged 46 years, Ex-Gateman, Thane Telephone Exchange, O/o Chief General Manager, (T), GPO Building, Bombay. (By Advocate Shri S.P.Kulkarni) - Applicant

## **Versus**

- Union of India
  through Assistant Director (CCF),
  Maharastra Telecom Circle,
  2nd Floor, Telephone House, Dadar,
  Mumbai.
- S.Swaminathan,
  SDE (Inq.T.O.)
  1st Floor, Old Telephone Exchange,
  Naupada, Thane.
- 3. Sub-Divisional Engineer (B-M),
  Thane Telephone Exchange,
  MTNL, Naupada, Thane.
- 4. Assistant General Manager,
  (CCF), Telephone House,
  Maharastra Telecom Circle,
  Telephone House, 2nd Floor,
  Dadar (West), Mumbai.
  (By Advocate Shri V.S.Masurkar) Respondents

## ORAL ORDER

## By Hon'ble Shri S.G.Deshmukh - Member (J) -

Heard the learned counsel of parties.

- The application is disposed of for want of jurisdiction in view of the decision in the case **Bharat Sanchar Nigam Limited Vs.** A.R.Patil and ors. etc.etc., 2003 (1) SLR 386.
- 3. No costs.

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(S.P.Arya) Member (A) (S.G.Deshmukh)
Member (J)

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